

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **10.08.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : CP/1118/IB/2018
NAME OF PETITIONER : Unique Roof Pvt Ltd
NAME OF RESPONDENT : SCM Garments Pvt Ltd
SECTION : Sec 9 Of IBC 2016

ORDER

Ld. RP Mr. Muthiah Thevar Rajapandian and Ld. Counsel for Respondent Mr. G. Prabhu are present through video conferencing mode.

Ld. Counsel for the Petitioner Mr. Praveen requested a pass over for another ten minutes.

Subsequently, the matter has been taken up for hearing after some time. Ld. RP represented in this matter and Ld. Counsel Mr. G. Prabhu represented in this matter.

Heard submissions of both the parties.

Order is **reserved**.

-sd-

**(ANIL KUMAR B)
MEMBER (TECHNICAL)**

-sd-

**(R. SUCHARITHA)
MEMBER (JUDICIAL)**